

## FORM A

### PUBLIC ANNOUNCEMENT

[Under regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**For the attention of the creditors of KAAISER OILS PRIVATE LIMITED**

| Relevant Particulars                                                                                     |                                                                                                                                                                                       |
|----------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of Corporate Debtor                                                                              | KAAISER OILS PRIVATE LIMITED                                                                                                                                                          |
| 2. Date of incorporation of Corporate Debtor                                                             | 25/02/1967                                                                                                                                                                            |
| 3. Authority under which Corporate Debtor is incorporated / registered                                   | Registrar of Companies -Kolkata<br>Ministry of Corporate Affairs                                                                                                                      |
| 4. Corporate Identity Number / Limited Liability identification number of corporate debtor               | U33204WB1967PTC027018                                                                                                                                                                 |
| 5. Address of the registered office and principal office (if any) of corporate debtor                    | Address of Registered Office : P-79 ,<br>NANIGOPAL ROYCHOWDHURY<br>AVENUE (C.I.T ROAD), 2ND FLOOR<br>KOLKATA 700014                                                                   |
| 6. Insolvency commencement date in respect of Corporate Debtor                                           | 13.12.2019 (As per the Order of the Hon'ble National Company Law Tribunal, Kolkata Bench dated 13.12.2019 in CP (IB) No-482/KB/2018 – ALLAHABAD BANK vs KAAISER OILS PRIVATE LIMITED) |
| 7. Estimated date of closure of insolvency resolution process                                            | 10.06.2020 (180 days from the date of commencement of Corporate Insolvency Resolution Process)                                                                                        |
| 8. Name and registration number of the insolvency professional acting as Interim Resolution Professional | <b>Name : Saurabh Basu</b><br><b>Registration No. : IBBI/IPA-002/IP-N00319/2017-2018/10924</b>                                                                                        |
| 9. Address and e-mail of the Interim Resolution Professional, as registered with the Board               | <b>Address:</b> Alapan Appartment, 3rd Floor, 10/6/2 Raja Rammohan Roy Road<br>Kolkata-700008<br><br><b>Email:</b> pcs.saurabhbasa@gmail.com                                          |
| 10. Address and e-mail to be used for correspondence with the Interim Resolution Professional            | <b>Address:</b> Alapan Appartment, 3rd Floor, 10/6/2 Raja Rammohan Roy Road<br>Kolkata-700008<br><br><b>Email :</b> kaaaiser2019@gmail.com                                            |

Saurabh Basu  
Insolvency Professional  
IP Reg. No. IBBI/IPA-002  
IP-N 00319/2017-2018/10924

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|------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------|
| 11. Last date for submission of claims                                                                                                   | 08.01.2020                                                                                                                                        |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the Interim Resolution Professional | N.A.                                                                                                                                              |
| 13. Names of Insolvency Professionals identified to act as Authorised Representative of Creditors in a class (Three names of each class) | N.A.                                                                                                                                              |
| 14. (a) relevant Forms and<br>(b) Details of authorized representatives are available at:                                                | (a) Weblink:<br><a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>(b) Physical Address: Same as point no. 10 |

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of a Corporate Insolvency Resolution Process of "KAAISER OILS PRIVATE LIMITED" on 13/12/2019.

The creditors of "KAAISER OILS PRIVATE LIMITED" are hereby called upon to submit their claims with proof on or before 08.01.2020 to the Interim Resolution Professional at the address mentioned against Entry No 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit claims with proof in person, by post or electronic means

Submission of false or misleading proofs of claim shall attract penalties.

**Saurabh Basu**  
Insolvency Professional  
IP Reg No: IBBI/IPA-002/  
Sd/CS Saurabh Basu  
(Interim Resolution Professional)  
Registration No: IBBI/IPA-002/IP-N00319/2017-2018/10924

Date: 23.12.2019

Place: Kolkata